

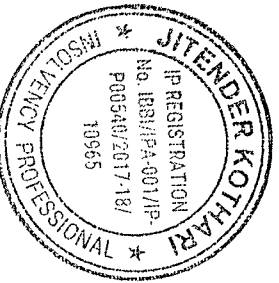
## Annexure – 7

Name of the corporate debtor: Future Enterprise Limited; Date of commencement of CIRP: 27/02/2023; List of creditors as on: 10/05/2023  
List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received			Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	State Tax Department	Government Of Maharashtra.	21/03/2023	46,246,054	NIL	Operational Creditor	NIL	NA	NIL	NIL	46,246,054	NIL	NIL
2	CT & GST Circle, Bhubaneswar	Government Of Odissa	21/03/2023	29,348,486	NIL	Operational Creditor	NIL	NA	NIL	NIL	29,348,486	NIL	NIL
3	Assistant Commissioner (St)	Kotturpuram Assessment Circle	29/04/2023	12,250,613	NIL	Operational Creditor	NIL	NA	NIL	NIL	12,250,613	NIL	NIL
4	Joint Commissioner CGST Patna -I, Commissionerate	Government of India	10/05/2023	59,736,964	NIL	Operational Creditor	NIL	NA	NIL	NIL	59,736,964	NIL	NIL
				<b>147,582,117</b>							<b>147,582,117</b>		

- The aforesaid list includes the claims received by the IRP till May 10, 2023 either through online/ e-mail and / or physically.
- Claim of State Tax Departments/ GST are under verification as as operational creditors (Government dues) claim, subject to verification from the corporate debtor.

Jitender Kohhari  
Interim Resolution Professional of  
Future Enterprises Limited (under CIRP)  
Acting as Resolution Professional u/s 16(5) of the IBC, 2016  
IP Regn. No. IBBI/PA-001/PP-P00540/2017-2018/10965  
AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023